

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 28/05/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

- i) **Araria:** System is reported to be running smoothly.
- ii) **Aurangabad:** System is reported to be running smoothly.
- iii) **Ara:** System is reported to be running smoothly.
- iv) **Banka:** System is reported to be running smoothly.
- v) **Bhagalpur:** System is reported to be running smoothly.
- vi) **Buxar:** System is reported to be running smoothly.
- vii) **Begusarai:** System is reported to be running smoothly.
- viii) **Darbhanga:** System is reported to be running smoothly.
- ix) **East Champaran (Motihari):** System is reported to be running smoothly.
- x) **Gopalganj:** System is reported to be running smoothly.
- xi) **Gaya:** System is reported to be running smoothly.
- xii) **Hajipur:** System is reported to be running smoothly.

- xiii) **Jamui**: System is reported to be running smoothly.
- xiv) **Jehanabad**: System is reported to be running smoothly.
- xv) **Kaimur (Bhabhua)**: System is reported to be running smoothly.
- xvi) **Katihar**: System is reported to be running smoothly.
- xvii) **Khagaria**: System is reported to be running smoothly.
- xviii) **Kishanganj**: System is reported to be running smoothly.
- xix) **Lakhisaria**: System is reported to be running smoothly.
- xx) **Madhepura**: System is reported to be running smoothly.
- xxi) **Munger**: System is reported to be running smoothly.
- xxii) **Muzaffarpur**: System is reported to be running smoothly.
- xxiii) **Madhubani**: System is reported to be running smoothly.
- xxiv) **Nalanda**: System is reported to be running smoothly.
- xxv) **Nawada**: System is reported to be running smoothly.
- xxvi) **Patna**: System is reported to be running smoothly.
- xxvii) **Purnia**: System is reported to be running smoothly.
- xxviii) **Saharsa**: System is reported to be running smoothly.
- xxix) **Samastipur**: System is reported to be running smoothly.
- xxx) **Sasaram**: System is reported to be running smoothly.
- xxxi) **Sheikhpura**: System is reported to be running smoothly.
- xxxii) **Sheohar**: System is reported to be running smoothly.

xxxiii) **Sitamarhi:** System is reported to be running smoothly.

xxxiv) **Siwan:** System is reported to be running smoothly.

xxxv) **Supaul:** System is reported to be running smoothly.

xxxvi) **Saran:** System is reported to be running smoothly.

xxxvii) **West Champaran:** System is reported to be running smoothly.

2) The number of cases mentioned in writing on E-mail ID provided for urgent hearing and the number of prayers allowed by Hon'ble Mr. Justice Dinesh Kumar Singh along with the total cases listed today as well as filed through e-filing today are hereunder in the table below:

Number of cases mentioned in writing on Email-Id-mentioning.phc-bih@gov.in	Number of cases allowed	Total no. of cases listed before the Hon'ble Court for hearing through video-conferencing	Total no. of cases filed before the Hon'ble Court through e-filing
194	164	733	14

3) The continued requirement of taking measures to reduce the need for physical presence of all stakeholders within the Court premises, and to enable observance with social distancing norms and best Public health practices is coming in the way of physical filing of cases at the filing counters in the Court premises. The general filing of cases needs to be

initiated through the present mode of over the counter-filing.

The national portal for E filing cases contains a test- e filing module. The competent authority, therefore has decided to avail, the test E filing module to overcome the difficulty being faced by lawyers/litigants in physical filing of cases, for the time being and provide a procedure for e filing of cases, in addition to the procedure for filing and consideration of urgent/specified matters.

4) Registrar General and other officers of the Registry made inspection of the campus of the Patna High Court. As reported by the Court Officer, no dead crow/bird was found in and around the campus.

5) Registrar General enquired from the Doctors of the Primary Health Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that eighteen patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.

6) In course of inspection, Registrar General also enquired from the security Guards posted in the campus about the entry of people in the campus. It was reiterated that entry of unauthorized persons has been prohibited.